

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2439
ANSWERED ON:07.12.2012
EXCHANGE OF INFORMATION
Jeyadural Shri S. R.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) has signed Memorandum of Understanding (MoU) with the financial service authorities of some countries for exchange of information and cooperation in surveillance operations;
- (b) if so, the details thereof;
- (c) whether the RBI has sought the details of some foreign banks from these authorities / regulators regarding their role in money laundering and terror financing; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) & (b): The Reserve Bank of India (RBI) has signed Memorandum of Understanding (MoU) with 12 overseas regulatory / supervisory authorities, namely, The China Banking Regulatory Commission; The Qatar Financial Centre Regulatory Authority; The Dubai Financial Services Authority; The South African Reserve Bank; The Qatar Central Bank; The Central Bank of Bahrain; The Jersey Financial Services Commission; The Financial Services Authority, U.K.; The Financial Services Authority, Norway (Sweden); The Central Bank of Russian Federation; The State Bank of Vietnam and The Bank of Mauritius.
- (c): No, sir.
- (d): Does not arise.